

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH, KOLKATA

LIBRARY

O.A./350/449/2017

Dated: 04.02.2021



Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. N. Chatterjee, Administrative Member

NITISH DAS

VS

D/O INDIA POST

For the applicant : None

For the respondents : Mr. R. Halder, Counsel

O R D E R (Oral)

Per : Bidisha Banerjee, Judicial Member

None appeared on behalf of the applicant for long, and even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. N. Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

drh